

received complaints regarding irregularities in the tender process of yard remodelling at Gorakhpur railway station in the year 2013-14;

(b) if so, when were the complaints received and the progress made in the investigation thereof;

(c) the rate fixed by the tender committee for the abovesaid work and whether that rate was increased late ignoring the recommendations of the tender committee; and

(d) whether it is also a fact that on the basis of the complaints the matter was closed without any investigation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA) : (a) Yes, Sir.

(b) to (d) The complaint dated 23.04.2014, received by the North Eastern Railway on 30.04.2014 could not be authenticated as the complainant did not own the complaint. As per extant instructions, such pseudonymous complaints are not to be investigated.

Cartels in supplying materials to Railways

1524.SHRI T.K. RANGARAJAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware of prevalence of cartels in supplying materials to Railways;

(b) if so, the steps being taken to break these cartels in the supply side to Railways; and

(c) whether the Ministry is considering any policy changes in the present method of procuring materials for Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA) : (a) Yes, Sir.

(b) Ministry has issued circulars time to time on the said subject, suggesting steps to be taken in such cases including reporting the matter to Competition Commission of India.

(c) No, Sir.

Photo identity card for disabled persons to avail benefits

1525.SHRI AMBETH RAJAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are insisting on possession of photo identity card issued by it to avail the benefits of fares and other concessions for disabled persons;